

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

30

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/604/(IB)/2017
NAME OF THE PETITIONER(S) : ICICI BANK LTD
NAME OF THE RESPONDENT(S) : NSR ELEKEMENT PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

E. Ombrakesh for M/s. Pandeligan & Associates
Adv by P. E. Jayaraj/Kumar



ORDER

Counsel for the petitioner present and prayed time for filing proof of service of notice to the respondent. Time extended at request. Put up on 26.10.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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